

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION No. 3136
(TO BE ANSWERED ON 06.08.2021)**

GOVERNMENT ADVERTISEMENTS

3136. SHRI KALYAN BANERJEE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that number of applications for correction of circulation claims by newspapers are pending with the Government for last three years;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of impact on the newspapers in getting Government advertisements due to the said pendency; and
- (d) the action being taken to clear all pending applications and release DAVP advertisements?

ANSWER

**MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER
OF YOUTH AFFAIRS AND SPORTS
{SHRI ANURAG SINGH THAKUR}**

(a) to (d) The Registrar of Newspapers for India (RNI) enables publishers to rectify the circulation figures reported in their Annual Statements within a specific time period from the due date of furnishing the Annual Statement.

The publishers are duly informed by the RNI regarding the time period within which such corrections can be made by them.

Advertisements by the Bureau of Outreach and Communication (BOC) are given to newspapers in accordance with the Policy Guidelines laid down in this regard.
